

ITEM NO.1503  
(For Judgment)

Court 4 (Video Conferencing)

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7721/2021

MADHYA PRADESH PUBLIC SERVICE COMMISSION

Appellant(s)

VERSUS

MANISH BAKAWALE & ORS.

Respondent(s)

Date : 17-12-2021 This matter was called on for pronouncement of judgment today.

For Appellant(s) Dr. Harsh Pathak, Advocate  
Ms. Shaveta Mahajan, AOR  
Mr. Mohit Choubey, Advocate  
Mr. Siddhartha Shukla Advocate

For Respondent(s) Mr. Pawan Reley, Adv.  
Mr. Ankit Mishra, Adv.  
Mr. Akshay Lodhi, Adv.  
Mr. Sajal Awasthi, Adv.  
Mr. Mohan Singh, Adv.  
Mr. Ankit Chaudhary, Adv.  
Ms. Vishakha Deshwal, Adv.  
Mr. Arun Singh, Adv.  
Mr. Vinod Sharma, AOR

Hon'ble Mr. Justice A S Bopanna pronounced the reportable judgment of the Bench comprising Hon'ble Dr Justice Dhananjaya Y Chandrachud and His Lordship.

The appeal is allowed in terms of the reportable judgment.

Pending application, if any, shall stand disposed of.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
COURT MASTER

[Signed reportable judgment is placed on the file]